

HIGH COURT OF DELHI : NEW DELHI

No. 1143/Estt./EI-1/DHC

Date: 24.09.2025

C I R C U L A R

Hon'ble the Chief Justice has been pleased to re-constitute following Committee with immediate effect:-

Internal Complaints Committee in terms of Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013	<u>Presiding Officer:-</u> Hon'ble Ms. Justice Prathiba M. Singh <u>Members: -</u> Hon'ble Mr. Justice Amit Bansal Hon'ble Ms. Justice Neena Bansal Krishna Hon'ble Ms. Justice Tara Vitasta Ganju Hon'ble Ms. Justice Mini Pushkarna Ms. Aparna Bhat, Senior Advocate Ms. Deepti Chhabra, Joint Registrar
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Sd/-

(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 17374-80/Estt./EI-1/DHC

Date: 24.09.2025

Copy for information and necessary action to :-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/ Officers on Special Duty/ Coordinator (DIAC).
3. Joint Registrar (Registrar General Secretariat).
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Additional Coordinators (DIAC)/ Director (IT).
5. All Private Secretaries/ Court Masters to Hon'ble Judges/ Librarian/ Admn. Officers (Judl.)/ Branch incharges.
6. P.A. to Registrar (IT) with the request to upload this Circular on the intranet and website of this Court under the links (1) Committees & (2) Sl. No. 8 under the link RTI disclosure.
7. Guard file.


(K.R.Manikandan)
Assistant Registrar (Estt.-I)